

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH**

**ITEM No.02**  
**I.A No.171 of 2021 in**  
**CP (IB) No.181/BB/2020**

**IN THE MATTER OF:**

M/s. Kedari Food Foundation

... Petitioner

v.

M/s. Sri Indira Power Energies Pvt Ltd

... Respondent

**Order Under Section 9 of Insolvency & Bankruptcy Code, 2016**

**ORDER**

Due to closed holiday on account of Muharram on 20.08.2021 (Friday) there will be no court sitting on 20.08.2021.

Therefore, CP (IB) No. 181/BB/2020 is adjourned to 04.09.2021.

  
..19/08

**BY ORDER**  
**(COURT OFFICER)**

Brunda